

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 228
CA(CAA)-20/ND/2024

IN THE MATTER OF:

Apple Sponge & Power Ltd.

...

Applicant

Under Section: 230-232 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 07.06.2024.

Sd/-
(COURT OFFICER)